

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 3823/2015

The 15<sup>th</sup> day of January, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)**  
**HON'BLE MS. ARADHANA JOHRI, MEMBER (A)**

Harkesh Kumar,  
Aged about 42 years  
S/o Late Shri Chander Pal,  
Safaiwala-cum-Chowkidar,  
E.P.F. Appellate Tribunal,  
R/o A2/219, Madan Pur Khader,  
New Delhi.

.. Applicant

(By Advocate : None)

Versus

1. Union of India,  
Through its Secretary (SS-1 Section)  
Govt. of India,  
Ministry of Labour and Employment,  
Shram Shakti Bhawan,  
Rafi Marg, New Delhi-110001.

2. The Presiding Officer,  
E.P.F.A.T.,  
Core-2, Scope Complex,  
Laxmi Nagar, New Delhi.

3. The Registrar,  
E.P.F.A.T.,  
Core-2, Scope Complex,  
Laxmi Nagar, New Delhi.

.. Respondents

(By Advocate : Shri D.S. Mahendru)

**ORDER (ORAL)****By Shri V. Ajay Kumar, Member (J)**

None for the applicant.

2. The applicant filed the O.A. seeking the following relief(s):

- “(i) Quash the impugned advertisement Vide file no.2-1/2005 E.P.F.A.T. (P-1) in the employment news for 15 of November 2014 issued and thereby invited application for the appointment to the post of Peon in E.P.F.A.T., New Delhi and
- (ii) Pass an order directing the respondents to promote the applicant as Multi Tasking Staff in E.P.F.A.T., New Delhi with retrospective effect i.e. from 29.08.2008 with all consequential service benefits; and
- (iii) Pass an order directing the respondent to produce the recruitment and service rules pertaining Multi Tasking Staff
- (iv) Pass such further/other orders/directions/relief’s which this Hon’ble Tribunal may deem fit and proper in the interest of justice.”

3. Today, Shri D.S. Mahendru, learned counsel for the respondents, submits that the 2<sup>nd</sup> and 3<sup>rd</sup> respondents - E.P.F. Appellate Tribunal itself merged with the other Tribunal in pursuance of the Finance Act in the year 2018 and, accordingly, the O.A. itself becomes infructuous.

4. In the circumstances, the O.A. is dismissed as infructuous. No costs.

**(ARADHANA JOHRI)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

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